

**NATIONAL COMPANY LAW TRIBUNAL**  
**PRINCIPAL BENCH**  
**NEW DELHI**

C.P NO. 1177/2016  
CA NO.

CORAM:




PRESENT: CHIEF JUSTICE M. M. KUMAR  
Hon'ble President

Ms. Deepa Krishan  
Hon'ble Member (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF PRINCIPAL BENCH OF THE  
NATIONAL COMPANY LAW TRIBUNAL ON 25.05.2017

NAME OF THE COMPANY: Enable Prosperity Consultants Pvt. Ltd.  
V/S  
Pacific Business Center Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 433, 434 & 439

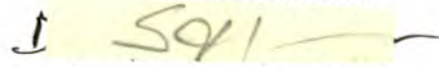
S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
1	Mr. Jagan Munier	Counsel	Petitioners	
2	Mr. Anandh Tyagi	Counsel	Petitioners	
3	Mr. Phanayya Sud	Counsel	Petitioners	

**ORDER**

Order dated 02.03.2017 is not on record and the application has been filed for review of the aforesaid order. Learned Counsel for the Petitioner requests for some time to place on record the aforesaid order.

List again on 21<sup>st</sup> July, 2017.

  
(CHIEF JUSTICE M.M.KUMAR)  
PRESIDENT

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(DEEPA KRISHAN)  
MEMBER(TECHNICAL)